

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/61(CHE)2024
NAME OF THE PETITIONER(S) : Nivaya Resources Pvt Ltd
NAME OF THE RESPONDENTS : K G Denim Ltd
UNDER SECTION : Sec 9 rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Rishi Nandhan for the Petitioner.

Ld. Counsel Ms. Deepa Mariappan for the Respondent.

Reply / Counter filed. Copy already served.

Ld. Counsel for the Petitioner seeks and is granted three weeks time to file Rejoinder.

List the petition for hearing on **05.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)